

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

(IB)-470(ND)/2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2019.**

**NAME OF THE COMPANY: Amit Kumar Malik Vs. M/s. Kindle Developers
Pvt. Ltd.**

UNDER SECTION 7 OF IBC CODE, 2016

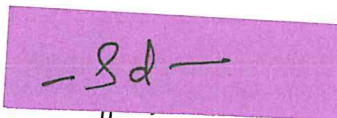
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:		Mr. Prateek Kushwaha, Mr. Rachit Mittal, Mr. Ankit Khera, Mr. Satish Rai, Mr. Abhay Kaushik, Advocates for the Petitioner		
		Mr. Vivek Malik, Mr. Vivek Sinha, Mr. Kartikeya, Advocates for the Respondent		

ORDER

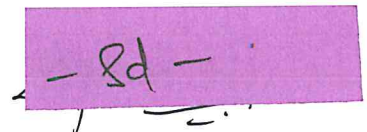
CA 1561/2019: Ld. Counsel appearing for the RP states that copy of the application has not been received. Ld. Counsel for the applicant states that the copy has already been served through email. Let another copy be served to the counsel through email.

CA 1592/2019 is filed by Noida Authority. Notice to the Non-Applicant/RP. Ld. Counsel for the RP accepts notice and undertakes to file reply within 10 days.

Be listed for further consideration on 9th January, 2020.



**(L.N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**